

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 228 /Confdl./2016
II-3-2/2002 (Part - II)

Bilaspur, dated the 18, March, 2016

The following Civil Judges Class-II, who were appointed on probation and who have completed their period of probation, are hereby issued a certificate of confirmation under sub-rule (5) of Rule 11 of Chhattisgarh Lower Judicial Service (Recruitment & Conditions of Service) Rules, 2006, viz.: -

1. Shri Mohd. Jahangir Tigala
2. Shri Brijesh Rai
3. Shri Subodh Mishra
4. Smt. Ravinder Kaur
5. Ku. Sakshee Dixit
6. Shri Sheelu Singh
7. Ku. Namita Anne Minj
8. Shri Sumit Kumar Harsyana
9. Shri Jeetendra Pradhan
10. Dr. Sumit Kumar Soni
11. Ku. Manisha Thakur
12. Shri Radhe Shyam Dhruw
13. Ku. Sarojani Parmar
14. Shri Shyam Kumar Sahu
15. Smt. Anita Dhruw
16. Ku. Rajeshwari Suryawanshi
17. Shri Vijendra Sonwani
18. Shri Girish Kumar Mandavi
19. Shri Anand Borkar
20. Ku. Pratibha Markam
21. Smt. Chandrakala Devi Sahu

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 229 /Confdl./2016
II-3-2/2002 (Part - II)

Bilaspur, dated the 18, March, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship. Contd.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
 - (i) Shri Mohd. Jahangir Tigala, Civil Judge Class-II, Kota, District - Bilaspur,
 - (ii) Shri Brijesh Rai, I Civil Judge Class-II, Durg,
 - (iii) Shri Subodh Mishra, XII Civil Judge Class-II, Raipur,
 - (iv) Smt. Ravinder Kaur, Civil Judge Class-II, Katghora, District - Korba,
 - (v) Ku. Sakshee Dixit, I Civil Judge Class-II, Raigarh,
 - (vi) Shri Sheelu Singh, III Civil Judge Class-II, Durg,
 - (vii) Ku. Namita Anne Minj, II Civil Judge Class-II, Durg,
 - (viii) Shri Sumit Kumar Harsyana, IX Civil Judge Class-II, Durg,
 - (ix) Shri Jeetendra Pradhan, Civil Judge Class-II, Dharamjaigarh, District - Raigarh,
 - (x) Dr. Sumit Kumar Soni, V Civil Judge Class-II, Jagdalpur,
 - (xi) Ku. Manisha Thakur, II Civil Judge Class-II, Janjgir-Champa,
 - (xii) Shri Radhe Shyam Dhruw, Civil Judge Class-II, Nagari, Dhamtari,
 - (xiii) Ku. Sarojani Parmar, IV Civil Judge Class-II, Raipur,
 - (xiv) Shri Shyam Kumar Sahu, VI Civil Judge Class-II, Jagdalpur,
 - (xv) Smt. Anita Dhruw, Civil Judge Class-II, Bilaigarh, District - Baloda - Bazar
 - (xvi) Ku. Rajeshwari Suryawanshi, I Civil Judge Class-II, Surajpur,
 - (xvii) Shri Vijendra Sonwani, XIII Civil Judge Class-II, Raipur,
 - (xviii) Shri Girish Kumar Mandavi, VIII Civil Judge Class-II, Durg,
 - (xix) Shri Anand Borkar, VI Civil Judge Class-II, Durg,
 - (xx) Ku. Pratibha Markam, XIV Civil Judge Class-II, Raipur,
 - (xxi) Smt. Chandrakala Devi Sahu, II Civil Judge Class-II, Surajpur, for information.
- (15) District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur) for information.
- (16) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (17) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.

- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (26) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL